

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/1306/2020

This the 05th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



1. Peer Nisar Hussain, Age 50 years, S/o Peer Ghulam Nabi R/o Pandach, Ganderbal. Incharge Manual Assistant Grade-I.
2. Nazir Ahmad Bhat, Age 45 years, S/o Ghulam Mohammad Bhat. R/o Khanpora Budgam. Incharge Manual Assistant Grade-I.
3. Tariq Ahmad Bhat, Age 40 years, S/o Mohammad Yousuf Bhat, R/o Harpora Handwara. Incharge Manual Assistant Grade-I

.....Applicants

(Advocate: Mr. Mian Tufail Ahmad)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner Secretary Consumer Affairs Public Distribution Department, Civil Secretariat, Srinagar/Jammu-180001.
2. Controller, Legal Metrology, J&K Jammu-180001.
3. Joint Controller, Legal Metrology Department, Jammu-180001.
4. Joint Controller, Legal Metrology Department, Sringar-190009.

.....Respondents

(Advocate: Mr. Rajesh Thappa, ld. D.A.G.)

O R D E R
[O R A L]



The applicants herein are aggrieved by the promotion order no. LM 18 of 2020 dated 7.08.2020 issued by Respondent No. 2 by which private respondents who were junior to the applicants herein have been promoted to the post of Manual Assistant Grade-I.

2. Learned counsel for the applicants submits the applicants who are working as Incharge Manual Assistant Grade-I from the year 2018 should be first considered for the promotion to the next higher post of Manual Assistant Grade-I, in accordance with law/rules governing the said promotions.
3. Learned counsel for the applicants has brought on record a communication dated 03.12.2020 issued by the respondents stating that DPC in respect of I/C Manual Assistants Grade-I cannot be conducted till the outcome of decision in the present O.A. He prays that the O.A. may be disposed of with the direction to the respondents to consider the case of the applicants for promotion in accordance with the communication dated 03.12.2020.
4. In view of the limited prayer made by the learned counsel for the applicants, the O.A. is disposed of with the direction to the respondents to consider the case of the applicants for promotion to the post of Manual Assistant Grade-I in accordance with the communication dated 03.12.2020 within a period of one month from the date of receipt of certified copy of this order.
5. It is made clear that I have not entered into the merits of the case.
6. No order as to cost.

(RAKESH SAGAR JAIN)
MEMBER (J)